

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 19309/2017

ANIL KUMAR GOEL & ANOTHER

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

Date : 13-02-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Pardeep Gupta, Adv.
Mr. Parinav Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Moazzam Ali, Adv.
Wazir Singh Malik, Adv.
Dr.(Mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr. Amardeep Sharma, Adv.
Ms. Aarti Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete in respect of respondent Nos. 2 and 3 but no one has entered appearance on their behalf.

Respondent No. 4 is granted four weeks' time, as a last chance, to file counter affidavit.

Learned counsel for the petitioner seeks dasti notice to be served upon respondent No. 1 through the Standing Counsel representing the State of U.P. His request is acceded to. Registry to issue dasti notice accordingly.

List on 06.04.2018.

SANJAY PARIHAR
Registrar

PS